

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP 18 (ND) 2014

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.01.2018

NAME OF THE COMPANY: Mr. Dev Mittar Ahuja Vs. M/s Fazilka Cotton and Synthetics Ltd.

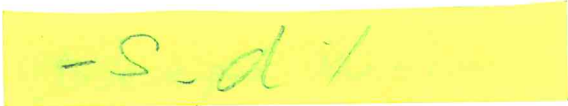
SECTION OF THE COMPANIES ACT: 397/398

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|--------------|---------------------|--------------------------------|-------------------------------|------------------|
| | For the Petitioner: | Ms. Manisha Chaudhary, | Mr. Karan Malhotra, | |
| | | Advocates | | |
| | For the Respondent: | Mr. Gaurav Mitra, | Ms. Sameera Seth, Mr. Saurabh | |
| | | Seth, Ms. Shriya Raychaudhuri, | Advocates | |

ORDER

This matter had been heard by the erstwhile Bench comprising of Shri S.K. Mohapatra, Member (Technical) and the and the undersigned, be listed for directions to be heard by the Special Bench.

To come up for directions on 6th February, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)